## HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

## MAIN CASE NO: W.P.(PIL)No.38 of 2025

## PROCEEDING SHEET

SL. NO	DATE	ORDER	OFFICE NOTE
1.	25.04.2025	HACJ (SP,J) & RY,J	m c 1.
		Parties through their counsel.	Transferred to IO Folder before corrections.
		It is informed that challenging the	
		validity of the similar amendment Act, W.P.(C).	
		No.269 of 2025 and other connected matters	
		are pending before the Supreme Court.	
		Awaiting the decision of Supreme Court,	
		list this matter after summer vacation, 2025.	
		HACJ (SP,J)	
		11100 (01,0)	
		RY,J	
		myk/tsr	